GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 1396

TO BE ANSWERED ON THE 26th July, 2016

FDI in Pharma Sector

1396. SHRIMATI RAKSHATAI KHADSE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether 100% FDI is allowed in the Pharmaceuticals and manufacturing of bulk drugs in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals for establishing such units in the field of pharmaceuticals; and
- (d) if so, the details thereof?

<u>ANSWER</u>

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a) & (b): Yes, Madam. FDI Policy provides for 100% FDI under automatic route in greenfield pharma and FDI up to 100% under government approval in brownfield pharma. Further, upto 74% FDI under automatic route in brownfield pharmaceuticals and government approval route beyond 74% has been permitted.

(c) & (d): Yes, Madam. In year 2014-15, FDI Equity inflow of Rs.9,052 Crores and in year 2015-16, inflow of Rs. 4,975 Crores have been received in Drugs and Pharmaceutical Sector.

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